

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
FORTIS HEALTHCARE HOLDINGS PRIVATE LIMITED OPERATING IN FINANCIAL SECTOR AT DELHI
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Fortis Healthcare Holdings Private Limited PAN: AAACF6715A CIN: U65993DL2001PTC152641
2.	Address of the registered office	G16, Marina Arcade, Connaught Circus, New Delhi-110001
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	No fixed assets as per last audited balance sheet
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Nil as on 31.03.2022 as per unaudited books of CD.
7.	Number of employees/ workmen	4 (Four)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by writing to Resolution Professional at fortishealthcareholdings.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by writing to Resolution Professional at fortishealthcareholdings.cirp@gmail.com
10.	Last date for receipt of expression of interest	26.03.2023
11.	Date of issue of provisional list of prospective resolution applicants	05.04.2023
12.	Last date for submission of objections to provisional list	10.04.2023
13.	Process email id to submit EOI	fortishealthcareholdings.cirp@gmail.com



Ashish Singh

Resolution Professional

IP Regn. No. IBBI/IPA-002/IP-N00416/2017-18/11230

Corr. Add.: Unit No. 153A, Fifth Floor, Tower - A, The Corenthum,
A-41, Sector – 62, Noida – 201301, India

Date: 11.03.2023

Place: Noida